GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2968 TO BE ANSWERED ON 6TH AUGUST, 2025

STATUS OF SUGARCANE CULTIVATION IN ANDHRA PRADESH

2968. DR. BYREDDY SHABARI: SHRI APPALANAIDU KALISETTI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the total area under sugarcane cultivation, production and yield per hectare during the last five years, year and district-wise for Andhra Pradesh;
- (b): the number of operational sugar mills in the country, State-wise including Andhra Pradesh during the last five years with reasons;
- (c): the Fair and Remunerative Price (FRP) fixed by the Union Government and the State Advised Price (SAP) declared by respective State Governments including Andhra Pradesh during the last five years, year-wise;
- (d): whether there have been delays in payments to sugarcane farmers by sugar mills in various States including Andhra Pradesh during the last five years and if so, the details of outstanding dues; and
- (e): the details of financial assistance, Subsidies, or relief provided to sugar mills and sugarcane farmers, State-wise including Andhra Pradesh during the last five years, year-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The total area under sugarcane cultivation, production and yield per hectare during the last five years, year and district-wise for Andhra Pradesh as received from the State Government of Andhra Pradesh is at **Annexure I**.

- (b): The number of operational sugar mills in the country, state-wise including Andhra Pradesh during the last five years is at **Annexure-II**.
- (c): The Fair and Remunerative Price (FRP) declared by the Union Government is applicable to the State of Andhra Pradesh, and there is no separate State Advised Price (SAP) in place. The FRP for sugarcane fixed by the Union Government and State Advised Price (SAP), wherever applicable, over the last five years, year-wise are at **Annexure III**.
- (d): Payment of cane dues to sugarcane farmers is a continuous process. Outstanding cane dues have been reported in few States due to various reasons like NCLT cases, ownership issues etc. However cane dues are decreasing continuously. The details of outstanding dues in various States for last five years are at **Annexure IV**.
- (e): To provide relief to sugar mills and sugarcane farmers, the Central Government has taken various steps in the form of policy interventions from time to time as and when required, which are as under:
 - i) Central Government fixes Fair and Remunerative Price (FRP) of sugarcane every year having regard to the factors mentioned in Clause 3(1) of the Sugarcane (Control) Order, 1966.
 - ii) Diversion of surplus sugar to production of ethanol led to improved financial conditions of sugar mills.
 - iii) Government allowed export of 10 LMT of sugar during current Sugar Season 2024-25 (Oct Sept) to prevent fall in ex-mill prices of sugar and accumulation of cane price arrears.
 - iv) An amount of about Rs.3493 cr. Towards assistance to sugar mills for expenses on marketing costs including handling, upgrading and other processing costs and costs of international and internal transport and freight charges on export of sugar for 2020-21 was released. State-wise details are at **Annexure-V**.

v) Minimum Selling Price of sugar was fixed initially at ₹ 29/kg w.e.f 07-06-2018; and revised to ₹ 31/kg w.e.f. 14-02-2019.

Further, Andhra Pradesh has arranged loans to Coop. sugar mills for clearance of cane price dues and also towards working capital for running of the mills. Most of the other sugar producing states are also providing assistance by providing cane seed, fertilizers, pesticides, support for harvesting, transportation etc to their cane growers. State Governments are extending financial assistance,, interest free loan, interest subsidy etc to the sugar mills including co-operative sugar mill whenever necessary.

Annexure I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 2968 DUE FOR ANSWER ON 06.08.2025 IN THE LOK SABHA

	Statement showing year-wise & district -wise area under sugarcane cultivation, production and yield per hectare during the last five years in Andhra Pradesh	ig year-v	vise & district	-wise a	rea und	er sugarcane	cultivati	ion, pro	duction and y	ield per	hectar	during the la	st five	vears in	Andhra Prade	hsi
											Area ir	1 '000 Hect, Pr	roductic	on in LIV	Area in '000 Hect, Production in LMT, Yield in Ton/Hect	η/Hect
			2020-21			2021-22			2022-23	4		2023-24			2024-25	
∾ °	Name of the District	Area	Production	Yield	Area	Production	Yield	Area	Production	Yield	Area	Production	Yield	Area	Production	Yield
-	Srikakulam	3.94	2.84	72	3.38	2.40	71	4.62	3.44	74	3.99	2.79	70	2.5	2.00	70
2	Vizianagaram	5.95	3.89	65	4.49	2.83	63	1.85	1.14	62	2.10	1.40	64	1.2	08.0	62
3	Visakhapatnam	23.64	15.15	64	19.04	9.90	52	5.9	2.88	48	5.24	2.67	51	2.1	1.00	51
4	East Godavari	1.72	1.32	77	0.92	0.64	70	0.57	0.40	73	0.57	0.40	70	0.3	0.20	70
2	West Godavari	3.11	3.07	66	3.1	2.73	88	3.91	3.35	85	2.68	2.36	88	0.7	0.50	88
9	Krishna	4.46	4.03	06	5.04	4.28	85	4.64	4.22	06	3.69	3.17	98	2.7	2.52	85
7	Guntur	0.16	0.14	91	0.14	0.12	87	0.15	0.10	98	0.14	0.12	87	0.2	0.02	84
80	Prakasam	0.17	0.12	75	0.18	0.13	72	0.25	0.20	88	0.21	0.15	72	0.1	0.02	70
6	Nellore	0.02	0.68	31	0.007	0.00	09	0.02	0.02	87	0.03	0.02	09	0.01	0.01	09
10	Chittoor	11.46	10.44	91	11.36	8.06	71	9.72	8.28	85	8.49	6.03	71	5.5	4.60	70
7	Cuddapah	0.07	0.05	92	0.11	0.10	06	0.17	0.13	78	0.16	0.14	90	0.05	0.02	87
12	Ananthapur	90.0	90.0	86	0.019	0.02	105	90.0	0.04	92	0.05	0.05	105	0.01	0.01	101
13	Kurnool	0.18	0.20	110	0.13	0.10	87	0.14	0.11	80	0.13	0.10	87	0.02	0.01	90
	Total	54.94	41.99	75	47.9	31.31	77	32.0	24.31	78	27.48	19.40	77	15.39	11.71	92

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 2968 DUE FOR ANSWER ON 06.08.2025 IN THE LOK SABHA

Statement showing number of operational sugar mills in the country, Statewise including Andhra Pradesh during the last five years						
State	2020-21	2021-22	2022-23	2023-24	2024-25	
Uttar Pradesh	120	120	118	121	122	
Maharashtra	190	200	211	208	200	
Karnataka	65	72	74	76	79	
Gujarat	15	15	16	17	15	
Tamil Nadu	28	30	30	30	30	
Bihar	10	9	9	9	10	
Haryana	14	14	14	14	14	
Punjab	16	16	16	15	15	
Madhya Pradesh	20	19	19	19	22	
Uttarakhand	7	8	8	8	8	
Andhra Pradesh	8	5	5	5	5	
Telangana	6	7	7	6	7	
Chhattisgarh	4	4	4	4	4	
Odisha	2	2	2	2	2	
Rajasthan	1	1	1	1	1	

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO. 2968 DUE FOR ANSWER ON 06.08.2025 IN THE LOK SABHA

Sugar season wise FRP of last 5 sugar seasons						
Sugar Season	FRP (in Rs./qtl.)	Base Recovery Rate for FRP				
2020-21	285	10				
2021-22	290	10				
2022-23	305	10.25				
2023-24	315	10.25				
2024-25	340	10.25				

State Advised Price for sugarcane for the last five sugar seasons (Rs/quintal)							
State	Variety	2020-21	2021-22	2022-23	2023-24	2024-25	
	Early	310		380	391	401	
Punjab	Mid	300	360	370	381	391	
	Late	295		365	381	391	
Hamiana	Early	340	362	372	386	400	
Haryana	Other	335	355	365	379	393	
	Early	325	350	350	370	370	
Uttar Pradesh	Normal	315	340	340	360	360	
(e.	Rejected	310		335	355	355	
	Early	327	355	355	375	375	
Uttrakhand	Normal	317	345	345	365	365	
	Rejected		.==	345	365	365	

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 2968 DUE FOR ANSWER ON 06.08.2025 IN THE LOK SABHA

Statement showing outstanding dues of sugarcane farmers by sugar mills in various States including Andhra Pradesh during the last five sugar seasons as on 31.07.2025

				Figures	in Rs. Crores
State	2020-21	2021-22	2022-23	2023-24	2024-25
Uttar Pradesh	0	22	53	37	3487
Maharashtra	10	32	1	7	411
Karnataka	0	0	0	0	75
Gujarat	0	0	0	8	979
Tamil Nadu	0	0	0	0	31
Bihar	4	0	0	0	3
Haryana	0	0	0	0	70
Punjab	0	28	0	0	373
Madhya Pradesh	0	0	0	0	0
Uttarakhand	0	0	0	0	69
Andhra Pradesh	0	0	0	0	28
Telangana	0	0	0	0	1
Chhattisgarh	0	0	0	0	51
Odisha	0	.0	0	0	0

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE UNSTARRED QUESTION NO. 2968 DUE FOR ANSWER ON 06.08.2025 IN THE LOK SABHA

Statement showing State-wise assistance to sugar mills for expenses on marketing costs including handling, upgrading and other processing costs and costs of international and internal transport and freight charges on

export of sugar for 2020-21			
S.No.	State	Assistance (in Cr. Rs.)	
1	Uttar Pradesh	1101.85	
2	Maharashtra	1478.33	
3	Karnataka	423.21	
4	Gujarat	190.47	
5	Tamil Nadu	28.4	
6	Bihar	52.41	
7	Haryana	70.73	
8	Punjab	25.22	
9 .	Madhya Pradesh	34.44	
10	Uttrakhand	41.56	
11	Andhra Pradesh	38.22	
12	Telangana	8.16	
Total		3493.0	